NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 13.12.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP No.135/ BB/2017	-	For compliance of office objections raised by registry	252(3)	Chariot Infra Pvt. Ltd. Vs ROC

SL.	NAME (IN CAPITAL) & PHONE NUMBER	DEDDECEMENTATION TO MINOR	SIGNATURE	
		REPRESENTATION TO WHOM		
I	VINAYAK BHA	Applicant	Dimosia.	
	pes			
	988603232	5		

ORDER

PCS for Petitioner Company is present. He reported that, notice was served on ROC-Karnataka, Bangalore. Await report from ROC. List it on 03/01/2018.

Member (T)

Member (J)